

Name of the Corporate Debtor: AJS Impex Private Limited; Date of Commencement of CIRP: 15.07.2022; List of Creditors as on: 05.01.2023
Annexure-3
Summary of List of Operational Creditors (Employees)

Sr. No.	Name of authorised representative, if any	Name of employee	Details of Claim received		Details of Claim admitted				Amount of Contingent Claim (Rs.)	Amount of any mutual dues, that may be set off (Rs.)	Amount of Claim under Verification (Rs.)	Amount of claim not admitted	Remarks, if any
			Date of Receipt	Amount Claimed	Amount of claim admitted (Rs.)	Nature of claim	Whether related party?	% of Voting Share in CoC, if applicable					
1	Not Applicable	Vikas Nanavare	28/07/2022	4,55,460	2,07,692	Employee Dues	No	-	-	-	2,47,768		
2	Not Applicable	Shankar Jadhav	29/07/2022	2,97,000	1,73,077	Employee Dues	No	-	-	-	1,23,923		
3	Not Applicable	Ravi Shankar Patel	29/07/2022	3,27,558	1,80,760	Employee Dues	No	-	-	-	1,46,798		
4	Not Applicable	Rajeshri R More	29/07/2022	3,52,238	2,07,050	Employee Dues	No	-	-	-	1,45,188		
5	Not Applicable	Piyush V. Bhuvra	08/08/2022	4,25,000	-	Employee Dues	No	-	-	-	4,25,000	Law of Limitation	
6	Not Applicable	Chandan Sharma	21/07/2022	6,74,673	2,05,059	Employee Dues	No	-	-	-	4,69,614		
7	Not Applicable	Ram Ganesh M Gupta	21/07/2022	21,12,613	4,09,174	Employee Dues	No	-	-	-	17,03,439		
8	Not Applicable	Mahipat Vaghela	21/07/2022	10,18,500	3,30,236	Employee Dues	No	-	-	-	6,88,264		
8	Total			56,63,042	17,13,048							39,49,994	

General Notes

1 Claims that are admitted may be subjected to further substantiation / modification depending on further developments and the basis of additional evidence, information or clarifications.



Atul Jain

Atul Jain
Resolution Professional
IBBI/PA-001/IP-PC0307/2017-18/10571
Date: 05.01.2023
Place: Mumbai
Valid AFA upto 18th December, 2023